

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

**ORIGINAL APPLICATION NO. 291/00694/2014**

**DATE OF ORDER:** 19.07.2016

**CORAM**

**HON'BLE MRS. JASMINE AHMED, JUDICIAL MEMBER  
HON'BLE MS. MEENAKSHI HOOJA, ADMINISTRATIVE MEMBER**

Anand Verdhan Shukla S/o Shri S.B. Shukla, aged 58 years, R/o Raj Bhawan Colony, Raj Bhawan, Jaipur (currently posted as DIG, Rajasthan Policy Academy, Jaipur).

....Applicant

Mr. Rajpal Dhankhar, proxy counsel for  
Mr. S.S. Hora, counsel for applicant.

**VERSUS**

1. The Union of India through Ministry of Personnel, Public Grievances & Pension through its Secretary, Government of India, New Delhi.
2. Secretary, Ministry of Home Affairs, Government of India, New Delhi.
3. The Union Public Service Commission through its Secretary, Shajahan Road, New Delhi.
4. The State of Rajasthan through Chief Secretary, Secretariat, Jaipur.
5. The Principal Secretary, Department of Personnel, Government of Rajasthan, Secretariat, Jaipur.
6. The Additional Chief Secretary (Home), Government of Rajasthan, Jaipur.

....Respondents

Mr. V.D. Sharma, counsel for respondent no. 2.  
None present for other respondents.

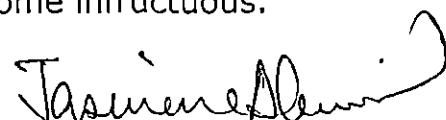
**ORDER**

**(Per MRS. JASMINE AHMED, JUDICIAL MEMBER)**

Learned counsel for the applicant states that the Original Application has become infructuous. Accordingly, the Original Application is dismissed as having become infructuous.



(MS. MEENAKSHI HOOJA)  
ADMINISTRATIVE MEMBER



(MRS. JASMINE AHMED)  
JUDICIAL MEMBER